

CCP

OA: No 260/89

5/2/83

A 2

Hon. Mr. Justice V.C. Sri vartana, V.C.,
Hon. Mr. K. Subbaya, A.M.

Supplementary Counter affidavit,
it appears that the order passed
by this Tribunal has been complied
with as a statement has been
given in the affidavit ~~by~~ the
appeal was decided on 15-1-83
after giving him personal hearing
on 15-12-82. Now, Contempt Petition
no longer ~~exists~~ ^{subsists} an order has been
complied with. The case is consigned,
notices are discharged.

~~list this case on~~

Recd. Mr.
of Mysore / order
M. D. K.
18/2/83

R. D.
J. K. 9/2/83

R
A.M.

V.C.